

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 424/2019

In the matter of:

RWA, Jasola

...Applicant

Versus

Govt. of NCT of Delhi.

...Respondents

NDOH:- 24.09.2019

S. N.	INDEX Contents	Page No.
1.	Action Taken Report for and on behalf of DPCC in Compliance of the order passed by the Hon'ble Tribunal vide dated 04.07.2019.	1 - 2

Filed by:

(Dr. Chandra Prakash)
Sr. Environmental Engineer
(Delhi Pollution Control Committee)

Respondent

New Delhi:
Dated: 20.09.2019

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

ORIGINAL APPLICATION NO.424 OF 2019

IN THE MATTER :-

RWA, JASOLA

APPLICANT(S)

VERSUS

GOVT. OF NCT OF DELHI

RESPONDENT(S)

**Status/Action Taken Report for and on behalf of DPCC in compliance
of the order passed by the Hon'ble Tribunal vide dated 04-07-2019**

SIR,

IT IS SUBMITTED AS UNDER:-

I Chandra Prakash, is about 57 years, Sr. Environmental Engineer, Delhi Pollution Control Committee, 5 - 6th Floor, ISBT Building, Kashmere Gate, Delhi, do hereby solemnly affirm and state as under:

1. I am presently working as Sr. Environmental Engineer in Delhi Pollution Control Committee ("DPCC") and am conversant with the facts of the present case on the basis of the official record.
2. That the above noted OA was heard on 04-7-2019 before the Hon'ble Tribunal and the Hon'ble Tribunal pleased to pass the following order:-

Allegation in the complaint is against open burning of waste at Okhla Waste Treatment Plant in the presence of Guards & Officers of Plant Management. Photographs have also been placed. Let Delhi Pollution Control Committee (DPCC) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by email at judicial-ngt@gov.in.

3. In compliance of Hon'ble NGT order dated 04.07.2019, the DPCC representatives visited the location of garbage burning at Okhla Waste Treatment Plant, Sarita Vihar, New Delhi, on 19-07-2019. The representatives noted the following observation:-

- A. No burning of garbage was observed during the visit.
- B. Team was trying to find out the exact location of the waste burning as per photographs attached with the OA, but same could not traced out.

4. That the team of DPCC officials again visited the site on 30-07-2019 and the observations of the team are as under:-

- A. No burning of waste at Okhla waste treatment plant and nearby open area opposite boundary of waste treatment plant was observed during the visit.
- B. Team contacted the guard of the waste treatment plant i.e. Timarpur-Okhla Waste Treatment Company Ltd. (TOWTCL) regarding confirmation of open burning at Okhla waste treatment plant and he informed that there is no open burning of waste at Okhla waste treatment plant observed by him.

5. That a mail was sent to RWA Jasola Pocket-11 (since only e-mail id of RWA Jasola i.e. rwajasolapocket11@gmail.com was available) to provide the exact location of open burning at Okhla Waste Treatment Plant. However no reply has been received from RWA Jasola w.r.t. mail dated 18.09.2019 till 19.09.2019 at 3.00 P.M.

The action taken report may kindly be taken on record in compliance of the order of the Hon'ble Tribunal passed vide dated 04/07/2019, in the interest of justice. The DPCC is bound with the orders of the Hon'ble Tribunal and always abide the same.

Dated :-


Sr. Environmental Engineer -

DPCC